

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:381
ANSWERED ON:24.02.2010
DAMAGE OF CROPS BY ELEPHANTS
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether incidents of elephants from Karnataka, crossing the borders of Goa and destroying agricultural crops, have been brought to the notice of the Government;
- (b) the number of such incidents reported to the Government in the last two years;
- (c) the quantum of damage caused on account of elephant crossing Goa border in the last two years;
- (d) whether the Government has any scheme to compensate agriculturists in case of such damage to the crops; and
- (e) if so, the details of financial allocations made to Karnataka and Goa during the above period?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (e) Yes sir. The Government of Goa has reported occasional raiding of crops by elephants from Karnataka from the year 2006. However the exact number of incidents and quantum of damage in last two years have not been reported. The Central Government provides financial assistance to the states under Project Elephant for compensation to agriculturists. However, the scheme including rates for payment of compensation are framed and notified by the respective State Government. No proposal from Government of Goa seeking financial assistance under the Project Elephant has been received in last two years and hence no allocation to Goa have been made. Ministry has released Rs 212.65 lakhs and Rs 249.00 lakhs to Karnataka during the 2007-08 and 2008-09 respectively under the Project Elephant which includes amount for payment of compensation also.